

ITEM NO.1501

COURT NO.9

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5494/2013

U.P. SINGH

Appellant(s)

VERSUS

PUNJAB NATIONAL BANK THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR  
Respondent(s)

([HEARD BY: HON. HIMA KOHLI AND HON. RAJESH BINDAL, JJ.] )

Date : 14-12-2023 This appeal was called on for hearing today.

For Appellant(s) Appellant-in-person

For Respondent(s) Mr. Rajesh Kumar Gautam, AOR  
Mr. Anant Gautam, Adv.  
Mr. Sumit Sharma, Adv.  
Mr. Dinesh Sharma, Adv.  
Ms. Anani Achumi, Adv.  
Ms. Shivani Sagar, Adv.

Application to argue and appear in person is  
allowed.

Hon'ble Mr. Justice Rajesh Bindal has  
pronounced the reportable judgment in the matter  
heard by the Bench comprising Hon'ble Ms. Justice  
Hima Kohli and His Lordship.

The appeal is dismissed in terms of the signed  
reportable judgment.

Pending application(s), if any, shall stand  
disposed of.

(SONIA BHASIN)  
COURT MASTER (SH)

(RANJANA SHAILY)  
COURT MASTER (NSH)

[Signed Reportable Judgment is placed on the file]